

**PROCEEDINGS OF THE DISTRICT JUDGE :: ONGOLE**  
**PRESENT : Smt P.Venkata Jyothirmai,**  
**Prl. District & Sessions Judge, Ongole.**  
**Dated. 02-07-2020**

**Sub:-** Alarming rise in COVID-19 cases in the State  
– Instructions of the Hon'ble High Court with regard to the functioning of the Subordinate Courts - Appointment of Chief Administrative Officer, Prl.District Court, Ongole as Nodal Officer – Orders – Issued.

**Read:-** High Court's Notification in ROC.No.192/SO/2020, Dt.01-07-2020.

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**ORDER:-**

In view of the instructions of the Hon'ble High Court in its notification read above; the undersigned is pleased to pass the following Order to come into force with immediate effect:-

“The following Chief Administrative Officer, Prl.District Court, Ongole is appointed as Nodal Officer to attend all the queries of the Advocates/party-in-persons in the unit of Prakasam District”.

Name of the Nodal officer	e-mail ID	Contact Number
Sri K.V.V.M.Prasad, Chief Administrative Officer, Prl.District Court, Ongole	prasadkasani12@gmail.com	9848168239

**Sd/-P.Venkata Jyothirmai**  
**PRL.DISTRICT JUDGE,**  
**ONGOLE.**

**To**

The Chief Administrative Officer, Prl.District Court, Ongole.  
Copy to all the Judicial Officers in the District.  
Copy to all Section Heads, Prl.District Court, Ongole.  
Copy to all the Bar Associations in the District.  
Copy to the System officer to direct the place the Official Website of the Prakasam District.

*Copy to the Bar Present; ongole*  
*Copy to all Bar Present in the district.*

T.C.F.B.O

*K. Venkatesh*  
Chief Administrative officer  
Prl.District Court, Ongole.

*Dis: 2153*  
*2/7/20*